

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 471/2019

VIJAY SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 118708/2021 - EXEMPTION FROM FILING O.T.
IA No. 118707/2021 - GRANT OF BAIL)

Date : 20-10-2021 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE VIKRAM NATH

For Appellant(s) Mr. Vikas Singh, Sr.Adv.
Mr. Vishwajit Singh, Adv.
Mr. Pankaj Singh, Adv.
Ms. Ridhima Singh, Adv.
Ms. Shivali Chaudhary, Adv.
M/S. Vidhi International, AOR

For Respondent(s) Mr. M. Shoeb Alam, AOR

Ms. Aishwarya Bhati, ASG
Mr. Ankit Goel, AOR

Mr. S.V. Raju, Ld. ASG
Mr. Rajat Nair, Adv.
Mr. K.L. Janjani, Adv.
Ms. Rukhmini Bobde, Adv.
Ms. Swati Ghildiyal, Adv.
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Ms. Aishwarya Bhati, Additional Solicitor General appearing
for the State/Respondent prays and is granted time to complete all
her instructions.

List on Friday, i.e., 22.10.2021.

(TUSHAR BISHT)
COURT MASTER (SH)

(ANITA RANI AHUJA)
ASSISTANT REGISTRAR